

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 16.11.2011

OA No. 422/2008

Mr. P.N. Jatti, counsel for applicant.
Mr. Gaurav Jain, counsel for respondents.

Learned counsel appearing for the applicant wishes to withdraw the present Original Application with liberty to the applicant to file fresh Original Application and also with liberty to represent before the respondents. The present Original Application stands dismissed as such.

Amil Kumar
(ANIL KUMAR)
MEMBER (A)

K. S. Rathore
(JUSTICE K.S. RATHORE)
MEMBER (J)

Kumawat

Copy given to vide
No. 1821 ss 1822
22/11/11
[Signature]